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Cr1.A.No. 993 OF 2001

ITEM NO.101

DEATH-CASE

COURT NO.8

SEC -II

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(S).993 OF 2001@@
EE

Devernder Pal Singh

Appellant(s)

VERSUS

State N.C.T. OF DELHI & ANR.
(with appln. for bail)

Respondent(s)

DATE: 5-1-2001 This matter was called on for hearing today. @@
BB

CORAM :

- HON'BLE MR. JUSTICE M.B. SHAH
- HON'BLE MR. JUSTICE B.N. AGRAWAL
- HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s) : Ms. Nitya Ramakrishnan, Adv.
Ms. Neeru Vaid, Adv.

For Respondent(s) : Mr. Anoop G Chaudhary, Sr. Adv.
Ms. Sunita Sharma, Adv.
Mr. DS Mehra, Adv.

UPON hearing counsel the Court made the following
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Heard the learned counsel for the parties at great length.
The matter remained part-heard.

.SP1

(D.L. Chugh)
Court Master

(K.K. Chadha)
Court Master